

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

MA 194/2000

for appropriate
order. copy serv.OA memo

Bench

free copy of
order dt. 28.3.2000
given to the both
counsel.Part
29/3~~S.O~~
Recd
28/3/2000

03. Order dated 28.03.2000.

It is submitted by the
l.d. counsel for the applicant Mr. S.K.
Dash, that the grievance of the
applicant has already been
fulfilled and he does not want
to pursue this OA. We have
heard Mr. S.B. Tend, l.d. Addl. Se.
appearing for the Respondents. In
of the submission of l.d. counsel for
the applicant, the OA is disposed
of as not being pressed. No
costs. MA is also disposed of.

J. J. M.
Recd - 28/3/2000

Member (Jud.)